

Government of India
Department of...
FORM-GST-RFD-09

[See Rule-----]

Order for Interest on delayed Refunds

Reference No. :

Date: <DD/MM/YYYY>

To

_____ (GSTIN)

_____ (Name)

_____ (Address)

Refund Sanction Order No.

Dated<DD/MM/YYYY>.....

Sir/Madam,

With reference to the Refund Sanction Order as referred above, the interest calculation for delayed period is given as follows:

Amount of Interest on Delayed payment of refund

Particulars	Refund Amount	Period of Delay (Days/ Month)	Rate of Interest (%)	Interest Amount
CGST				
IGST				

Date:

Signature (DSC):

Place:

Name:

Designation:

Office Address:

Government of <<State>>

Department of....

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